
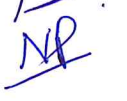


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 105/16	TP 201/17	Hearing	391/ 394	Matheson Bosanquet Enterprises Pvt.Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prema. Hetti	ROC	
2	Nishit Paul	Petitioner	

Counsel for petitioner is present.

IA 96/17 is taken up today. Notice of the application is served on the Standing Counsel for ROC/RD and also on the Assistant of OL office and they requested time to give reply to IA 96/17.

List it on 22.08.2017.

  
MEMBER (J)

  
MEMBER (T)